

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 191/MP/2016

Subject : Petition under Section 79 (1) (c) read with Section 79 (1) (f) of the Electricity Act, 2003 read with Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 inter alia seeking a direction to the Respondent to operationalize the Long Term Access granted to the petitioner.

Date of hearing : 27.10.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : DB Power Limited

Respondent : Power Grid Corporation of India Limited

Parties present : Shri Deepak Khurana, Advocate, DB Power Ltd.
Ms. Suparna Srivastava, Advocate, PGCIL
Ms. Jyoti Prasad, PGCIL

Record of Proceedings

Learned counsel for the petitioner sought a short adjournment of hearing the petition.

2. Request was allowed and the Commission directed to list the petition on 24.11.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**